

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 1277/2022 in CP(IB)No.109/7/HDB/2020**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

Syndicate Bank

**...Financial Creditor**

**Vs**

Kranthi Edifice Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA(IBC)1277/2022**

Ld. Counsel Smt. Mummaneni Vazra Laxmi for the applicant present. Ld. Counsel Mr. A. Venkatesh for the Respondent present.

Both sides filed their written submissions, for hearing.

List the matter on 09.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**